

[24 July, 2002]

RAJYA SABHA

Pak spies in the country

¶804. SHRIMATI SAVITA SHARDA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the number of Pak spies is continuously increasing in the country;

(b) if so, whether some Pak spies have been apprehended recently;

(c) if so, the number thereof alongwith the details of objectionable material seized from them;

(d) whether Government have taken any action against them so far; and

(e) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHENNAMANENIVIDYASAGAR RAO): (a) to (e) The recent trends show efforts of Pak spies focussed at collection of defence related sensitives information. During the current year upto 1st July, 2002, 17 cases of spying have been detected wherein 21 Pak nationals involved in spying activity have been arrested from various parts of the country and sensitives defence related information/documents recovered from them.

The arrested persons are being proceeded against under the relevant provisions of law.

Promotion of JEs in MCD

805. SHRI ABANI ROY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that while promoting the Junior Engineers (Civil) to Assistant Engineers (Civil), the MCD, Delhi had taken some wrong decision in DPC held in December, 1997 in the case of ST officials;

(b) whether an MP vide her letter dated 26th July, 2001 had apprised the Commissioner as well as the Joint Secretary (UT) of your Ministry on this aspect; and

(c) if so, why was a Review DPC not held as yet?

¶Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHENNAMANENI VIDYASAGAR RAO): (a) As per the report furnished by Municipal Corporation of Delhi, the Department Promotion Committee in its meeting held in December, 1997 considered all the Scheduled Tribes Candidates whose names figures within the extended zone of considered for promotion to the grade of Assistant Engineers (Civil) as per the standing instructions.

(b) and (c) Yes, Sir. Municipal Corporation of Delhi has however, indicated that there does not exist any justification to review the proceedings of the Departmental Promotion Committee which met in 1997 as all the eligible SC/ST candidates including those in the extended zone of consideration were considered for promotion to the grade of Assistant Engineer (Civil). It has further been clarified by the Corporation that the officer whose case was taken up by the Hon'ble Member of Parliament was not covered even within the extended zone by consideration and hence, he was not considered for promotion to the grade of Assistant Engineer (Civil) by the DPC which met in December, 1997.

Case against Alex Perry

806. SHRI SANJAY NIRUPAM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether FRRO was investigating a case against Alex Perry, the reporter working with TIME magazine; and

(b) if so, what are the results of the investigation?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHENNAMANENI VIDYASARGAR RAO): (a) Yes, Sir, Mr. Alex Perry was summoned by Foreigners Regional Registration Officer, Delhi to enquire into his holding of multiple Travel documents and purpose of visit to India.

(b) The issue is under examination by Foreigners Regional Registration Officer, Delhi.